GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2014
ANSWERED ON-15/12/2021

ONE NATION, ONE PUC

2014. SHRI SATISH CHANDRA DUBEY:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:-

(a) whether it is a fact that Government has proposed to implement 'One Nation, One Pollution under Control (PUC) Certificate' for motor vehicles in the country;

(b) if so, the details thereof;

(c) whether Government has engaged any agency to monitor the programme; and

(d) if so, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) Yes, Sir. This Ministry vide G.S.R. 410(E) dated 14-06-2021 has standardized the PUCC form to a common format to be issued across the country under Central Motor Vehicles Rules, 1989.

(c) and (d) As per Rule 115(7) of the Central Motor Vehicle Rules, 1989 - “After the expiry of a period of one year from the date on which the motor vehicle was first registered, every such vehicle shall carry a valid “Pollution under Control” certificate issued by an agency authorised for this purpose by the State Government." This Ministry has also notified G.S.R. 527(E) dated 06-06-2018 regarding linkage of PUC data with the VAHAN database.

Implementation of the provisions of Motor Vehicles Act, 1988 and Central Motor Vehicles Rules, 1989 comes under the purview of respective Governments of States/ Union Territories.

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